

LD-VC-CW- 221 -2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 221 -2020

Shilpa Ashutosh Kumar

..... Petitioners

V e r s u s

**Bank of Baroda,
Rep. By its Chairman &
Managing Director & 2 others**

..... Respondents

Adv. Iftikhar Agha for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 12th October, 2020.

ORDER:

The Registry will verify and put up a note whether the notice has been served on the respondents.

2. Post the matter on 19/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-